## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 171/621A/NCLT/AHM/2016 (New) CA No. 74/621A/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBERJUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

Name of the Company:

Safal Buildcon Pvt. Ltd.

Section of the Companies Act:

Section 210 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. MAMESH (CHUPTA PCS 1) Ruporth Bullinghal Maliosh

2) Rayush Brahm Bhalf Malroth (Ashilant) Gum

Learned PCS Mr. Mahesh C. Gupta present for the Petitioner. Heard Learned PCS.

List the matter on 05.10.2016 for orders.

(BIKKI RAVEENDRA BABU) MEMBER JUDICIAL

Dated this the 29<sup>th</sup> day of September, 2016